

1	2	3	4
28.	Phase out of CFC-11 in the manufacture of Molded PUF (Tranquil Rubbers)	6,888,000	-- do --
29.	Phase out of CFC-11 the manufacture of Rigid PUF for Thermoware (Vikram Plastics)	7,552,000	-- do --
30.	Phase out of CFCs in the manufacture of moulded PUF automotive seats. (At Polyflex P. Ltd.)	6,938,880	Approved in July 1995
31.	Phase out of CFCs in the manufacture of moulded PUF automotive seats (At Vijayiyot Seats Ltd.)	10,467,600	Approved in July 1995
32.	Phase out of CFCs in the manufacture of moulded PUF automotive seats (At Real Polymers)	8,617,440	Approved in July 1995

ODS : Ozone Depleting Substances

Kesari Dal

2801. DR. RAMESH CHAND TOMAR : Will the Minister of AGRICULTURE be pleased to state:

(a) the present status with regard to the prohibition on cultivation and sale of Kesari Dal for human consumption;

(b) whether the Government have received any representation for review of the extant policy/decision about the use of Kesari Dal; and

(c) if so, the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR) : (a) The ban on the sale of Kesari Dal under Prevention of Food Adulteration (PFA) Act 1954 is continuing except in the State of Bihar, Madhya Pradesh and West Bengal. There is no ban on its cultivation.

(b) Yes, Sir.

(c) As recommended by the Standing Committee on Agriculture (1994-95) Tenth Lok Sabha, the matter is under consideration of a High Power Committee under the Chairmanship of Director General, Indian Council of Agricultural Research (ICAR).